

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/45/CHE/2024
NAME OF THE PETITIONER(S) : Rajalakshmy Packaging Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 10 Rule 7 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Siddarth for the Petitioner.

Ld. Counsel for the Petitioner seeks more time to file balance sheets along with the details upto 31.03.2024.

Allowed.

Ld. Counsel for the Petitioner is also directed to file the details of CP/1350/2019 filed by Balaji Trading Enterprises against the Corporate person which is pending in the Court 2 of NCLT, Chennai Bench.

List the petition for hearing on **11.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)